

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 4
(MP) CP(IB) 84 of 2020

Order under Section U/s 7 of IBC Code,2016

IN THE MATTER OF:

India Infoline Home Finance Ltd
V/s
Horizon Projects (Indore) Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..16/07/2021

Coram:

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)
Mr.Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant : None present
For the Respondent : None present

ORDER

The documents are not available on the e-portal.

Both the parties are directed to upload all the documents / pleadings on the e-portal within one week.

List the matter on 20.09.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

—SD—
(ABNI RANJAN KUMAR SINHA)
MEMBER (JUDICIAL)

Sudha